

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL



APPLICATION NUMBER :

PETITION NUMBER : TCP/392/ (IB)/2017

NAME OF THE PETITIONER(S) : L & T FINANCE LTD

NAME OF THE RESPONDENT(S) : ST. JOHN FRIEGHT SYSTEMS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	R. UMA SHANKAR	COUNSEL FOR PETITIONER	 20/6/17
	Pawan Jhabhak	Counsel for Respondent	 20/6/17

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for respondent submitted that he has not received the copy of the petition and other documents. Both the counsel stated that an arbitration matter is pending before the Hon'ble High Court of Mumbai. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon to the other side. Time extended at request of counsel for respondent for submitting his reply. Put up on 13.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)